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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH : NEW DELHI

O.A. No. 2021/99

M.A. No. 1983/99

New Delhi this the 24th day of May 2000

HON'BLE DR. A. VEDAVALLI, MEMBER (J)

1. Chandan Kumar

2. Suresh Chand

3. Manoj Mehta

4. Bhagirath

(Dr. Surat Singh)

Applicants

Vs.

1. Commissioner of Customs (Administration),
IGI Airport, New Delhi.

2. Deputy Commissioner of Customs (Administrator),
Office of the Commissioner of Customs,
New Custom House,
New Delhi-110 037.

3. Ministry of Finance,
Through Secretary,
Department of Revenue,
General Administration (R),
North Block,
New Delhi.

Respondents

(Shri R.R. Bharti)

O R D E R (oral)

When the matter came up for re-hearing today, learned counsel for the applicant, Dr. Surat Singh, sought permission to withdraw this OA & MA. Permission granted. Accordingly, OA & MA are dismissed as withdrawn.

A. Vedavalli

(Dr. A. Vedavalli)
Member (J)

Mittal